

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.14 /S.O./2026

Date : 29.09.2026

In exercise of powers conferred under Rule 21(1) of the Rules of High Court of Judicature for Rajasthan, 1952 and in supersession of all previous Standing Orders issued in this regard, I hereby nominate Hon'ble Mr. Justice Vinit Kumar Mathur to be the Administrative Judge with immediate effect. He shall dispose of the following matters :-

1. Transfer of cases from one Court to another;
2. Sending periodical returns and statements regarding judicial work pertaining to the High Court to the Government of India and Hon'ble Supreme Court of India;
3. Sending replies of Parliament and Assembly questions;
4. Considering proposals of inter district transfer of staff of subordinate courts either on mutual request or on request or on administrative ground.
5. Any other matter that may be assigned by the Chief Justice

Note:-

- (1) The files pertaining to Point Nos.1 and 2 shall first be placed before the Administrative Judge and thereafter before the Chief Justice for appropriate orders.
- (2) If the Administrative Judge deems it appropriate that any of the remaining matters referred to hereinabove be placed before the Chief Justice, the same shall accordingly be submitted for the consideration of the Chief Justice.

Sd/-
CHIEF JUSTICE

No.PA/RG/AJ/2001/2233

Date: 29.09.2026

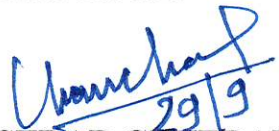
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1. The Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Class.-I & Class-II)/ (Exam.)/ (Judicial)/O.S.D. (F&I), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/ (Writs)/ (Class.)/ (Judicial), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
5. O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
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9. In-Charge, Computer Cell (Web Site), Rajasthan High Court, Jodhpur, Jaipur Bench, Jaipur.


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REGISTRAR GENERAL

Copy also through e-mail to :-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. All Private Secretaries to Hon'ble Judges.


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